

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4080
(To be answered on the 19th December 2024)**

TRANSFER OF AIR-INDIA ASSETS

4080. DR. THIRUMAAVALAVAN THOLKAPPIYAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

(a) whether only Air-India flights or the entire Air-India along with all its movable and immovable properties is given to the private operator and if so, details thereof; and

(b) whether any of the subsidiaries of Air-India is still with the Government or all subsidiaries along with Air-India have been given to the private operator and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) & (b) The strategic disinvestment of 100% stake of Government of India in Air India along with 100% stake in Air India Express Ltd and 50% stake in Air India SATS was concluded on 27.01.2022. AI Assets Holding Limited (AIAHL), a Special Purpose Vehicle was created to handle remaining four subsidiaries of Air India which are still with Government of India, namely Alliance Air Aviation Limited, AI Engineering Services Limited, AI Airport Services Limited and Hotel Corporation of India Limited along with other non-core assets, paintings and artefacts and other non-operational assets of Air India Limited.

Immovable assets and movable assets of book value amounting Rs.7604.00 Cr. and Rs. 127.00 Cr. respectively were transferred in books of accounts of AIAHL upon the Government approved disinvestment of Air India Ltd.
